

[English]

SHRI P.C. THOMAS (Muvattupuzha): I request that the following may be included in the next week's agenda:

The serious problems faced by FACT (Kerala) the largest public undertaking in Kerala, which is facing a threat of closure.

SHRI SYED SHAHABUDDIN (Kishanganj): I request that the following may be included in the next week's agenda:-

1. Discussion on the situation of the religious minorities in the light of the annual Reports of the Minorities Commission and the working of the P.M.'S 16 Programme for the welfare of the minorities.

2. Discussion on the situation of the Linguistic Minorities in the light of the Annual Reports of the Commission for Linguistic Minorities and the working of the Three-Language Formula.

[Translation]

PROF. RASA SINGH RAWAT (Ajmer): Mr. Deputy Speaker, Sir, I request that the following items may be included in the next week's agenda:

1. A high power T.V. tower may be set up at Ajmer as early as possible as announced by the Government of India earlier.
2. A Central school should be opened soon at Bewar in Ajmer district (Rajasthan) which fulfils all the criteria for it.

13. 16 hrs

[English]

**WILD LIFE (PROTECTION)
AMENDMENT BILL***

THE MINISTER OF STATE IN THE
MINISTRY OF PARLIAMENTARY AFFAIRS
AND MINISTER OF STATE IN THE

MINISTRY OF SCIENCE AND
TECHNOLOGY (DEPARTMENT OF
ELECTRONICS AND DEPARTMENT OF
OCEAN DEVELOPMENT)(SHRI
RANGARAJAN KUMARAMANGALAM): I
beg to move for leave to introduce a Bill
further to amend the Wild Life (Protection
Act, 1992).

MR. DEPUTY SPEAKER: The question
is:

"That leave be granted to introduce a Bill
further to amend the Wild Life (Protection
Act, 1992)."

The motion was adopted.

SHRI RANGARAJAN KUMARA-
MANGALAM: I introduce the Bill.

13.16 1/2 hrs.

**EXPLANATORY STATEMENT GIVING
REASONS FOR IMMEDIATE
LEGISLATION BY THE WILD LIFE
(PROTECTION) AMENDMENT ORDIN-
ANCE**

THE MINISTER OF STATE IN THE
MINISTRY OF PARLIAMENTARY AFFAIRS
AND MINISTER OF STATE IN THE
MINISTRY OF SCIENCE AND
TECHNOLOGY (DEPARTMENT OF
ELECTRONICS AND DEPARTMENT OF
OCEAN DEVELOPMENT)(SHRI
RANGARAJAN KUMARAMANGALAM): I
beg to lay on the Table an explanatory
statement (Hindi and English versions) giving
reasons for immediate legislation by the Wild
Life (Protection) Amendment Ordinance,
1992.

13.17 hrs.

*The Lok Sabha then adjourned for Lunch till
twenty minutes past Fourteen of the Clock*

*The Lok Sabha re-assembled after Lunch at
twenty four minutes past fourteen of the
Clock.*

[MR. DEPUTY SPEAKER in the Chair]

Registration of Multimodal Transport Operators Rule 1992, Driving Licence Condition for exemption) Rules 1992 etc.

[English]

MR. DEPUTY SPEAKER: Now, we shall take up papers to be laid on the Table.

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): I beg to lay on the Table:

PAPERS LAID ON THE TABLE

[English]

Notification under Air Force Act, 1950, Annual Report and Review on the working of Aeronautical Development Agency, Bangalore for 1991-92

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI RAMESHWAR THAKUR): On behalf of Shri Sharad Pawar, I beg to lay on the Table:-

(1) A copy of the Notification No. S.R.O. 145 (Hindi and English versions) published in Gazette of India dated the 18th July, 1992 specifying the steams of the Flying and Technical branches for induction of women in the Indian Air Force issued under section 12 of the Air Force Act, 1950.
[Placed in Library. See No. LT.-2735/92]

(2) (i) A copy of the Annual Report (Hindi and English versions) of the Aeronautical Development Agency, Bangalore, for the year 1991-92 along with Audited Accounts.

(ii) A statement (Hindi and English versions) regarding Review by the Government on the working of the Aeronautical Development Agency, Bangalore, for the year 1991-92.
[Placed in Library. See No. LT-2736/92]

(1) A copy of the Registration of Multimodal Transport Operators Rules 1992 (Hindi and English versions) published in Notification No. G.S.R. 185 (E) in Gazette of India dated the 20th October, 1992 under subsection (3) of section 30 of the Multimodal Transportation of Goods Ordinance, 1992.
[Placed in Library. See No. LT-2737/92]

(2) A copy of the Driving Licence (Conditions for Exemptions) Rules, 1992 (Hindi and English versions) published in Notification No. GSR 791 (E) in Gazette of India dated the 30th September, 1992 under subsection (4) of section 212 of the Motor Vehicles Act, 1988.
[Placed in Library. See No LT 2738/92]

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Madras Dock Labour Board for the year 1991-92 along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Madras Dock Labour Board for the year 1991-92.
[Placed in Library. See NoLT-2739/92]

(4) A copy of the Third Supplementary Agreement (Hindi and English versions) entered into between the President of India and the Governor of Uttar Pradesh to